

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

CP (CAA) No. 23/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

Lectrix EV Private Limited

...Transferor Company

And

Lectrix E-Vehicles Private Limited

...Transferee Company

Under Section: 230-232, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 09.08.2024, higher on board.

-sd-
Court Officer

July 19, 2024
SM